

# THE ORISSA GAZETTE

PUBLISHED BY AUTHORITY

No. 5

CUTTACK, FRIDAY, SEPTEMBER 10, 1943

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART IX

## Circulars and General Letters by the Comptroller, Orissa

OFFICE OF THE COMPTROLLER, ORISSA

No. TM-8-105-700

FROM B. N. SEN GUPTA, COMPTROLLER, ORISSA

TO ALL DRAWING AND DISBURSING OFFICERS IN ORISSA

Ranchi, the 31st August 1943

SUBJECT—Dearness Allowance

SIR, I HAVE the honour to invite a reference to the Government of Orissa, Finance Department Resolution No. 17546-F(C)-Camp-74, dated the 19th August 1943, published in the *Orissa Gazette*, dated the 20th August 1943, and to state that the Dearness allowance may be drawn with effect from the 1st August 1943, according to the rates laid down therein. The procedure described in this office letter No. TM-8-105-714, dated the 28th September 1942 may be followed as usual.

I have the honour to be

SIR

Your most obedient servant

B. N. SEN GUPTA

Comptroller, Orissa